

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

₹

PETITION NUMBER

: TCP/282/ (IB)/2017

NAME OF THE PETITIONER(S)

: KOTAK MAHINDRA BANK LTD

NAME OF THE RESPONDENT(S)

: FIRST CHOICE FOREX & SERVICES PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1.)

G. Ponmani

Lounse for my petitioner

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## **ORDER**

Counsel for petitioner present. It is submitted that the petitioner has not filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. In view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs, the matter stands closed as abated.

(K. Anantha Padmanabha Swamy) Member (Judicial)